

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1389
ANSWERED ON 26.07.2018

OPERATION SCHEDULE OF POLAVARAM PROJECT

1389. SHRI RABINDRA KUMAR JENA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the reservoir operation schedule of Polavaram project prescribed in Godavari Water Dispute Tribunal award has been changed by the Central Water Commission and if so, the details thereof;
- (b) whether these details have been communicated and discussed with Odisha and Chhattisgarh and if so, the details thereof;
- (c) whether Andhra Pradesh has proposed construction of embankment to prevent submergence of Odisha territory;
- (d) if so, whether any feasibility proposals have been studied and if so, the details thereof;
- (e) whether any forest land in Odisha will be affected due to construction of proactive embankment of Polavaram project and if so, the details thereof; and
- (f) whether forestry clearance has been given to the project and if so, the details thereof and if not, the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) Central Water Commission (CWC) has intimated that no change in reservoir operation schedule has been made by them.
- (b) Does not arise in view of (a) above.
- (c) to (e) As reported by the Govt of Andhra Pradesh, in the Detailed Project Report (DPR) prepared by it, provision has been made for construction of Protective Embankment along the rivers Sabari and Sileru to prevent submergence in the territories of Odisha and Chhattisgarh. Further, Polavaram Project Authority (PPA) has intimated that forest land is not required for construction of above mentioned protective embankments.
- (f) As informed by Government of Andhra Pradesh, Stage-II forest clearance has been accorded by Ministry of Environment & Forests (MoEF) vide LetterNo. 8-123/2005-FC, dated 28.07.2010 for this project.
